GOVERNMENT OF INDIA ATOMIC ENERGY LOK SABHA

STARRED QUESTION NO:149 ANSWERED ON:02.08.2000 BHABHA ATOMIC RESEARCH CENTRE DINESH CHANDRA YADAV

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Government propose to free Bhabha Atomic Research Centre from its regulatory control; and
- (b) if so, the details thereof alongwith the reasons therefor?

Answer

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (SMT. VASUNDHARA RAJE)

(a) & (b) With a view to ensuring safety in strategic activities, it has been decided that, similar to mechanisms adopted in other Nuclear Weapon States (NWS), regulatory and safetyfunctions with respect to the Bhabha Atomic Research Centre BARC) and its facilities, hitherto exercised by the Atomic Energy Regulatory Board (AERB), will now be exercised through the Internal Safety Committee Structure that has been constituted by the Director, BARC. While carrying out the above functions, BARC will, interalia, ensure compliance with the principles of good safety management as given in the relevant safety codes, guides, standards, etc. developed by AERB and will acceptable limits of radiation exposure to members of the public prescribed by AERB.